

16, 17

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 59/2017 in T.P. No. 42/NCLT/AHM/2017 (New)
Gujarat High Court C.P No. 295/2016 with C.A. No. 121/2016(old)**

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company: Chaitri Construction Pvt Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|-----------|
|-------|------------------------|-------------|----------------|-----------|

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|----|-------------|------|------------|---------|
| 1. | NAVIN PAHWA | Adv. | Petitioner | (Navin) |
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2.

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

IA 147/2017 is allowed.

Time granted to petitioner company to comply with the directions given in the order dated 24.04.2017.

List the matter on 01.08.2017 along with pending IA's.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of May, 2017.